

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.523
TO BE ANSWERED ON FEBRUARY 06, 2025**

HOUSEHOLDS UNDER PMAY-U IN KERALA

NO. 523. SHRI ANTO ANTONY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of households in Kerala benefited under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) till date;**
- (b) the total number of houses sanctioned and completed under PMAY-U in Kerala;**
- (c) the total funds allocated for PMAY-U in the country, State-wise including Kerala; and**
- (d) the current progress of ongoing PMAY-U projects in Kerala and the estimated timeline for their completion?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country including the State of Kerala. The scheme period which was earlier up to 31.03.2022, has been extended up to 31.12.2025, except for CLSS vertical of the scheme to complete already sanctioned houses without changing funding pattern and implementation methodology.

Based on the project proposals submitted by the State of Kerala, a total of 1.67 lakh houses have been sanctioned under PMAY-U, out of which 1.31 lakh houses have been completed/delivered to the beneficiaries. Further, out of ₹ 2,781.19 crore sanctioned Central Assistance, ₹2,377.12 crore has been released till date.

The State-wise details of Central Assistance sanctioned and released under PMAY-U are at Annexure.

The Ministry monitors progress of the Scheme through periodic review meetings, video-conferences, field visits and meetings of Central Sanctioning and Monitoring Committee (CSMC). States/ UTs, including the State of Kerala, have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.

Further, based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The operational guidelines of the PMAY-U 2.0 have been launched on 17.09.2024. The unified web portal for submitting online application and operational guidelines can be accessed at <https://pmay-urban.gov.in>. The state of Kerala has not yet signed the MoA to implement PMAY-U 2.0.

Annexure referred in reply to LSUQ No.523 due for 06-02-2025

State-wise details of Central assistance sanctioned and released including State of Kerala under PMAY-U

Sr. No.		State/ UT	Central Assistance Sanctioned (₹ in Cr.)	Central Assistance Released (₹ in Cr.)
1	States	Andhra Pradesh	32,568.27	23,800.26
2		Bihar	4,950.45	3,537.49
3		Chhattisgarh	4,810.98	4,266.60
4		Goa	74.76	75.04*
5		Gujarat	21,064.34	19,805.76
6		Haryana	2,171.64	1,673.50
7		Himachal Pradesh	215.95	211.66
8		Jharkhand	3,603.31	3,115.57
9		Karnataka	10,614.43	7,276.76
10		Kerala	2,781.19	2,377.12
11		Madhya Pradesh	15,930.45	15,555.00
12		Maharashtra	25,548.21	19,323.37
13		Odisha	3,176.98	2,574.90
14		Punjab	2,342.54	1,949.02
15		Rajasthan	5,891.67	4,983.68
16		Tamil Nadu	11,185.30	10,338.05
17		Telangana	4,475.66	3,806.96
18		Uttar Pradesh	27,962.68	27,118.30
19		Uttarakhand	1,176.51	988.83
20		West Bengal	10,773.50	8,191.63
Sub- total (States) :-			1,91,318.80	1,60,969.52
21	North East States	Arunachal Pradesh	182.38	161.18
22		Assam	2,674.26	2,105.42
23		Manipur	841.39	496.91
24		Meghalaya	72.35	48.23
25		Mizoram	607.80	477.46
26		Nagaland	503.91	418.37
27		Sikkim	6.13	7.09*
28		Tripura	1,494.35	1,292.99
Sub- total (N.E. States) :-			6,382.57	5,007.64
29	Union Territories	A&N Island	5.84	2.93
30		Chandigarh	28.78	28.78
31		DNH & DD	214.40	204.56
32		Delhi	692.53	692.53
33		J&K	724.94	483.48
34		Ladakh	30.22	25.23
35		Lakshadweep	-	-
36		Puducherry	254.12	223.19
Sub- total (UT) :-			1,950.84	1,660.70
Grand Total :-			2.00 Lakh Cr.	1.68 Lakh Cr.

* Excess release on account of houses curtailed by States/UTs